

of remote, inaccessible areas situated near the border, ensuring effective administration in these areas and involving the people in strengthening their resilience.

(b) and (c) Funds under this programme are allocated to the State. Further schematic and spatial allocations are decided by the State level Sorening Committees chaired by the Chief Secretary of the State. Hence date on schemes implemented and proposed during the 9th Five Year Plan are not available. Schemes implemented in the North East relate mainly to infrastructure development including education, health and transport facilities, administrative framework and security related items etc.

(d) State-wise allocation of funds for the current financial year has not yet been finalised.

Massacre in Doda

5010. SHRI M. RAJIAH :
 SHRI AMAR PAL SINGH :
 SHRI PANKAJ CHOUDHARY :
 SHRI SURENDRA PRASAD YADAV :
 (JAHANABAD) :
 SHRI RAVINDRA KUMAR PANDEY :
 SHRI K.S. RAO :
 SHRI ADITYANATH :
 SHRI PRABHU DAYAL KATHERIA :
 SHRI NARESH PUGLIA :
 SHRI AJAY KUMAR S. SARNAIK :
 DR. LAXMINARAYAN PANDEY :
 SHRI SUSHIL CHANDRA VARMA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some persons of a marriage party have recently been killed by terrorists in a village of Doda in J & K;

(b) if so, the details thereof along with the compensation paid to the families of victims;

(c) whether intelligence agency had warned the Government in advance about the possibility of such attacks;

(d) if not, the reasons therefor;

(e) whether any terrorist group has claimed the responsibility of this massacre;

(f) if so, the names thereof along with the number of terrorists arrested/identified in this regard;

(g) whether the Government propose to formulate any scheme to check terrorist incidents in the valley;

(h) if so, the details thereof; and

(i) the time by which this scheme is likely to be finalised?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Yes, Sir.

On June 19, 1998, while the members of two Barat (marriage) parties were waiting for a bus to carry them to Prem Nagar (Doda district), 5 armed militants came in a hijacked Maruti van at Champnari (8 kms. away from Prem Nagar) asked the members of a particular community to line up and opened fire on them killing 25 persons and injuring 7 others.

As regards ex-gratia to the next of kin of those killed or injured in such incidents, it is paid by the State Government, as per the standard norms/policy of the State Government.

(c) and (d) Intelligence inputs regarding militant plans are shared by the Intelligence Agencies with the security forces from time to time.

(e) and (f) While the group responsible for the incident has been identified and an alert has been sounded, no arrest has however been made so far.

(g) to (i) With a view of tackle the militancy problem sponsored from across the border in Jammu and Kashmir, the Government have adopted a multi-pronged approach which include inter-alia strengthening the border management, neutralising plans of militants by proactive action against them in hinterland, gearing up intelligence machinery, galvanising development programmes and depending the democratic process etc. The security forces have already been asked to tighten the anti-militancy measures etc.

General Institute of Plastics Engineering and Technology

5011. SHRI ARJUN SETHI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of Central Institute of Plastics Engineering and Technology are in operation in various parts of the country;